

Letter No...../2018
Dated.....

Kishanganj,

From,

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To,

The District Magistrate/ Superintendent of Police,
Kishanganj

Reference :-.....

Sir,

In reference to the above mention Case I have to say that the aforesaid Case is pending since long for prosecution Evidence. But Since long no witnesses are produced from the prosecution side. Notices/ Summons have been issued from the Court against all official witnesses, but the witnesses named below are still not produced for their evidence and no service report has been submitted to the court. In such circumstances the Court has no option except to close the Evidence of the prosecution side.

Therefore, you take interest in production of the witnesses named below, otherwise the evidence will be closed and the case will proceed in accordance with Law. **Next date in this case is**.....

Treat it most urgent.

Name and address of Witnesses
List attached with the letter Judicial
Magistrate, 1st Class for name and address of
Civil Court, Kishanganj required witnesses in this case.